

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**Junior Civil Judges - Transfers and Postings of Junior Civil Judges -
ORDERS - ISSUED.**

ROC.NO.1250/2018-B.SPL.

NOTIFICATION NO.399-B.SPL.

DATED:22.02.2018.

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post and also the posts which they are holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and proceed to their new stations and take charge of their respective posts and also the posts which they/their predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. A.Geetha Vani, Prl. Junior Civil Judge, Ananthapuram.	Addl. Junior Civil Judge (Juvenile Court), Ananthapuram, VICE Smt. Shavla Bharghavi, transferred.	Sri A. Thousheed Hussain.	Smt. A.Geetha Vani, will regularly assume charge as Addl. Junior Civil Judge (Juvenile Court), Ananthapuram which post she is holding FAC.

Smt. A. Geetha Vani, after assumption of charge as Addl. Junior Civil Judge (Juvenile Court), Ananthapuram, shall take charge of the post of J.M.F.C., Special Mobile Court, Ananthapuram from Sri A. Thousheed Hussain, and will be in Full Additional Charge for the said post, during the remaining basic training of Sri G.Karthik.

Sri G.Karthik, Judicial Magistrate of First Class, Special Mobile Court, Anantapuram on completion of his basic training, shall take charge of his post from Smt. A. Geetha Vani instead of Sri A. Thousheed Hussain.

2.	Smt. Shavla Bharghavi, Addl. Junior Civil Judge (Juvenile Court), Ananthapuram on maternity leave upto 01.06.2018.	Special Judicial Magistrate of First Class, Excise Court, Ananthapuram VICE Sri Thousheed Hussain, transferred.	--	Smt. Shavla Bharghavi, after expiry of her maternity leave, shall take charge of her new post from Sri A.Thousheed Hussain.
3.	Sri A.Thousheed Hussain, Special Judicial Magistrate of First Class, Excise Court, Ananthapuram.	Prl. Junior Civil Judge, Ananthapuram VICE Smt. A.Geetha Vani, transferred.	Sri Thousheed Hussain will handover charge of the post of J.M.F.C., Special Mobile Court, Ananthapuram which post he is holding FAC to Smt. A.Geetha Vani.	Smt. A.Geetha Vani
Sri A.Thousheed Hussain, after assumption of charge as Prl. Junior Civil Judge, Ananthapuram will continue to be in full additional charge of the post of Special Judicial Magistrate of First Class, Excise Court, Ananthapuram during the leave period of Smt. S.Bharghavi.				
4.	Sri N.Ramesh Naidu, Junior Civil Judge, Madakasira, Ananthapuram District	Prl. Junior Civil Judge, Kadiri, Ananthapuram District VICE Sri K.Suri Krishna, transferred.	Prl. Junior Civil Judge, Hindupur.	Addl. Junior Civil Judge, Kadiri,
5.	Sri K.Suri Krishna, Prl. Junior Civil Judge, Kadiri, Ananthapuram District	Junior Civil Judge, Madakasira, Ananthapuram District VICE Sri N. Ramesh Naidu, transferred.	Addl. Junior Civil Judge, Kadiri.	Prl. Junior Civil Judge, Hindupur.

6.	Smt. S.P.D.Vennela, I Addl. Junior Civil Judge, Narsaraopet, Guntur District	Junior Civil Judge, Piduguralla, Guntur District VICE Kum. P.Iswarya, transferred.	Prl. Junior Civil Judge, Narsaraopet.	Prl. Junior Civil Judge, Sattennapalli.
7.	Kum. P.Iswarya, Junior Civil Judge, Piduguralla, Guntur District now undergoing basic training at Andhra Pradesh Judicial Academy, Secunderabad.	I Addl. Junior Civil Judge, Narsaraopet, Guntur District, VICE Smt. S.P.D.Vennela, transferred.	--	Smt. P.Iswarya, after completion of her basic training, shall take charge of her post from Prl. Junior Civil Judge, Narsaraopet, Guntur District
8.	On relief, Smt. K.Swapna Rani, II Addl. Junior Civil Judge, Guntur.	VI Addl. Junior Civil Judge, Guntur (post kept vacant)	--	Smt. K.Swapna Rani, on relief by her successor will regularly assume charge as VI Addl. Junior Civil Judge, Guntur, which post she is holding FAC.
9.	Sri K.V.Rama Krishnaiah, I Addl. Junior Civil Judge, Tenali, Guntur District	II Addl. Junior Civil Judge, Guntur, VICE Smt. K.Swapna Rani, transferred.	Sri T.V.S.S Prakash	Smt. K.Swapna Rani.
10.	Sri T.V.S.S.Prakash, II Addl. Junior Civil Judge, Tenali, Guntur District	I Addl. Junior Civil Judge, Tenali, Guntur District VICE Sri K.V.Ramakrishnaiah, transferred.	Sri T.V.S.S. Prakash after assumption of charge as I Addl. Junior Civil Judge, Tenali will be in Full Additional Charge of the post of II Addl. Junior Civil Judge, Tenali, till Smt. Y. Premalatha, take charge.	Sri K.V. Rama Krishnaiah

11.	Smt. Y.Premalatha, Addl. Junior Civil Judge, Chilakaluripet, Guntur District	II Addl. Junior Civil Judge, Tenali, Guntur District, VICE Sri T.V.S.S.Prakash, transferred.	Sri P.Raja Ram, Prl. Junior Civil Judge, Chilakaluripet and he will be in full additional charge of the post of Addl. Junior Civil Judge, Chilakaluripet, until further orders.	Sri T.V.S.S. Prakash
12.	Sri S.Siva Sankara Reddy, II Addl. Junior Civil Judge, Machilipatnam, Krishna District.	Addl. Junior Civil Judge, Gudiwada, Krishna District VICE Sri K.Guru Aravind transferred.	I Addl. Junior Civil Judge, Machilipatnam will be in full additional charge of the post of II Addl. Junior Civil Judge, Machilipatnam, till Sri K. Guru Aravind, assumes charge as II Addl. Junior Civil Judge, Machilipatnam, after completion of his basic training.	Prl. Junior Civil Judge, Gudiwada.
13.	Sri K.Guru Aravind, Addl. Junior Civil Judge, Gudiwada, Krishna District now undergoing basic training at Andhra Pradesh Judicial Academy, Secunderabad.	II Addl. Junior Civil Judge, Machilipatnam, Krishna District, VICE Sri S.Siva Sankara Reddy, transferred.	--	Sri K.Guru Aravind, after completion of his basic training, shall take charge of his new post from I Addl. Junior Civil Judge, Machilipatnam.

14.	Smt. M.Anjani Priyadarshini, Prl. Junior Civil Judge, Jaggaiahpet, Krishna District.	II Addl. Junior Civil Judge-cum-XI Addl. M.M., Vijayawada, Krishna District VICE Smt. G.Kalarchana, transferred.	Smt. M.Anjani Priyadashini will handover charge of her post and also the post of Addl. Junior Civil Judge, Jaggahpet, which post she is holding FAC to Prl. Junior Civil Judge, Nandigama.	III Addl. Junior Civil Judge-cum-XII Addl. M.M., Vijayawada.
15.	Smt. G.Kalarchana, II Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate, Vijayawada, Krishna District.	Prl. Junior Civil Judge, Jaggaiahpet, Krishna District VICE Smt. M.Anjani Priyadarshini, transferred.	III Addl. Junior Civil Judge-cum-XII Addl. M.M., Vijayawada.	Smt. G.Kalarchana, shall take charge of her post and also the post of Addl. Junior Civil Judge, Jaggaiahpet from Prl. Junior Civil Judge, Nandigama and after assumption of charge as Prl. Junior Civil Judge, Jaggaiahpet will be in full additional charge of the post of Addl. Junior Civil Judge, Jaggaiahpet, until further orders.
16.	Smt. N.Lavanya, Junior Civil Judge, Banaganapalle, Kurnool District	Addl. Junior Civil Judge, Nandyal, Kurnool District VICE Sri K.Rakesh, transferred.	Junior Civil Judge, Koilkuntla will be in full additional charge of the post of Junior Civil Judge, Banaganapalle, till Sri K. Rakesh, assumes charge as Junior Civil Judge, Banaganapalle, after completion of his basic training.	Prl. Junior Civil Judge, Nandyal.

17.	Sri K.Rakesh, Addl. Junior Civil Judge, Nandyal, Kurnool District now undergoing basic training at Andhra Pradesh Judicial Academy, Secunderabad.	Junior Civil Judge, Banaganapalle, Kurnool District VICE Smt. N.Lavanya, transferred.	--	Sri K. Rakesh, after completion his basic training, shall take charge of his new post from Junior Civil Judge, Koilkuntla.
18.	Sri P.B.Kiran Kumar, Junior Civil Judge, Utnoor, Adilabad District	Junior Civil Judge, Boath, Adilabad District VICE Sri K.Sudhakar, transferred.	Judicial Magistrate of First Class, Special Mobile Court, Adilabad.	Prl. Junior Civil Judge, Nirmal.
19.	Sri K.Sudhakar, Junior Civil Judge, Boath, Adilabad District now undergoing basic training at Andhra Pradesh Judicial Academy, Secunderabad.	Junior Civil Judge, Utnoor, Adilabad District VICE Sri P.B.Kiran Kumar, transferred.		Sri K. Sudhakar, after completion of his training, shall take charge of his new post from Judicial Magistrate of First Class, Special Mobile Court, Adilabad.
The Judicial Magistrate of First Class, Special Mobile Court, Adilabad will be in full additional charge of the post of Junior Civil Judge, Utnoor, till Sri K. Sudhakar assume charge as Junior Civil Judge, Utnoor after completion his basic training.				

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements under intimation to the High Court.

- NOTE:
1. The officers who are transferred within the same station shall get themselves relieved from their present posts and take charge of their new posts on or before 28.02.2018 without fail. They are not entitled for joining time.
 2. The officers who are transferred from one station to another station shall get themselves relieved from their present posts by 24.02.2018 and take charge of their new posts by 03.03.2018, without fail.
 3. All the officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 4. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 22/2
FAC REGISTRAR (VIGILANCE)

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad. (with a request to communicate the proceedings to Kum. P.Iswarya, Sri K.Guru Aravind, Sri K.Rakesh and Sri K.Sudhakar who are now undergoing basic training at Andhra Pradesh Judicial Academy, Secunderabad)
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

10. THE PRL. DISTRICT JUDGES:

Adilabad, Ananthapuram, Guntur, Krishna and Kurnool.

11. THE I ADDL. DISTRICT JUDGES:

Adilabad, Ananthapuram, Guntur, Krishna and Kurnool.

12. THE DISTRICT TREASURY OFFICERS:

Adilabad, Ananthapuram, Guntur, Krishna and Kurnool.

13. THE SUB TREASURY OFFICERS:

Kadiri and Madakasira (Ananthapuram District); Piduguralla and Narsaraopet, Tenali (Guntur District); Gudiwada, Vijayawada, Jaggaiahpet (Krishna District); Nandyal and Banaganapalli (Kurnool District); Boath and Utnoor (Adilabad District).

14. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.